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Title: The Minister of State in the Ministry of Commerce and Industry laid a statement regarding status of implementation of the recommendations contained in 103<sup>rd</sup> Report and 104<sup>th</sup> Reports of the Standing Committee on Commerce, pertaining to the Ministry of Commerce and Industry.

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. E.M. S. NATCHIAPPAN): Madam Speaker, I beg to lay a Statement regarding the status of implementation of the recommendations contained in the 103<sup>rd</sup> and 104<sup>th</sup> Reports of the Standing Committee on Commerce, pertaining to the Ministry of Commerce and Industry.

The Department Related Parliamentary Standing Committee on Commerce in its 103<sup>rd</sup> Report subsequent to 98<sup>th</sup> Report on Export of Foodgrains - Premium Non- Basmati Rice and Wheat has made seven recommendations/observations in Chapter III of the 103 Report in respect of which replies of the Government have not been accepted by the Committee. Action has been completed on them. Three recommendations pertain to Department of Agriculture & Cooperation, four relates to Department of Food and Public Distribution and eleven pertain to Department of Commerce alongwith its organizations. A copy of Implementation Report is also enclosed. A copy of Action Taken Report is also enclosed.

The Department Related Parliamentary Standing Committee on Commerce in its 104<sup>th</sup> Report subsequent to 99<sup>th</sup> Report on Export Promotion of Agricultural and Processed Food Products had made 20 recommendations/observations under Chapter III in respect of which replies of the Government were not accepted by the Committee and 26 recommendation/observations under Chapter IV in respect of which final replies of the Government were still awaited.

The recommendations/observations pertain to various Ministries/Departments/ Organizations of Central Government including Ministry of Food Processing Industries, Department of Food and Public Distribution, Department of Revenue, Department of Financial Services, Department of Consumer Affairs, Department of Animal Husbandry, Dairying & Fisheries, Ministry of Tribal Affairs, Indian Council of Agricultural Research, Planning Commission, Food Safety Standards Authority of India, Ministry of Railways, Department of Agriculture & Cooperation and Department of Commerce.

The action taken/comments from all the relevant stakeholders have been collected and compiled together and a further Action Taken Report has been submitted. A copy of the Action Taken Reports on Chapter – III and IV are enclosed.

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...(Interruptions)

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